

BEFORE NCLT CHENNAI BENCH I  
IN THE MATTER OF  
REGULATION No.31[2] of IBBI LIQUIDATION PROCESS REGULATIONS, 2016  
OF KIKANI INTERNATIONAL PRIVATE LIMITED UNDER LIQUIDATION BY  
THE ORDER No.IA/IBC/1457/CHE/2022 IN IBC/587/2020 Pronounced on 01<sup>st</sup>  
May 2023

-

To  
The Registrar,  
National Company Law Tribunal  
Chennai.

Respected Lordship,

I humbly submit that the Stake Holder List in the matter of KIKANI INTERNATIONAL PRIVATE LIMITED UNDER LIQUIDATION by the Order No.IA/IBC/1457/CHE/2022 IN IBC/587/2020 Pronounced on 01<sup>st</sup> May 2023 was prepared as on 28<sup>th</sup> June 2023, and since additional creditors have been included as following and I hereby submit the amended Stake Holders List as on 05.08.2023 as per Regulation No.31[2] of IBBI Liquidation Process Regulations . Kindly take it on record and acknowledge the receipt.

STAKE HOLDERS LIST OF KIKANI INTERNATIONAL PRIVATE LIMITED

AMENDED AS ON 06<sup>TH</sup> AUGUST 2023

<u>Name of the Creditor</u>	<u>Category of the Creditor</u>	<u>Sub Category</u>	<u>Amount of Claim INR</u>
DBS BANK INDIA LTD	Financial Creditor	Secured Financial Creditor	35,46,47,907.74
KRT Mills Private Limited	Operational Creditor	Operational Creditor	28,91,342.00
Income Tax Department, Race Course Road, Coimbatore	Other Creditors	Government	82,27,400.55
Secretary, Kondampatti Panchayat, Kinathukadavu Union	Other Creditors	Government	2,70,400.00
Recovery Officer, Employees Provident Fund, Udumalpet road, Pollachi			68,017.00
	<b>Total</b>		<b>36,61,05,067.29</b>
Rupees Thirty Six Crore Sixty One Lakhs Five Thousand Sixty Seven and paise			Twenty Nine only

It further submitted the as per regulation 31[A], of IBBI Liquidation Process Regulations, 2016, the Stake holders Consultative Committee is formed based on the claims received as on date, and accepted after verification. The Stakeholders Consultative Committee formed is here by submitted. Kindly take it on record.

STAKEHOLDERS CONSULTATIVE COMMITTEE OF KIKANI INTERNATIONAL  
PRIVATE LIMITED AMENDED AS ON 06<sup>TH</sup> AUGUST 2023

This is to certify that the Stake Holders Consultative Committee of Kikani International Private Limited is constituted as per Regulation 31[2] of IBBI Liquidation Process Regulations as on 05<sup>th</sup> June 2023

Class of Creditors	Name of the Creditor	Amount of Claim	Description	Number of Representatives
Secured Financial Creditor	DBS BANK INDIA LTD	35,46,47,907.74	Where the claims of creditors admitted during the liquidation process in atleast 50% of the liquidation value	4
Unsecured Financial Creditor	NA	Nil	-	0
Workmen and Employee	Nil	Nil	--	0
Governments	3	85,67,817.55	--	1
Operational Creditors other than work man and employee	KRT Mills Private Limited	28,91,342.00	Where claims of such creditors admitted during the liquidation process is less than 25% of liquidation Value	1
Shareholders , partners if any	Suspended Directors of the CD Mr.Manoj Kikani Mr.Yogesh Kikani Heirs of Late Mr. Ramniklal Kikani	---	--	1

Thanking You,

S Kangayan  
Liquidator